

CP NO. (IB) 382/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2020
THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : DR. NAGENDRA PAL SINGH V/s M/s ANAND
NIROG DHAM HOSPITAL PVT. LTD.

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)

COUNSEL FOR PETITIONER : SH. SANCHIT GARG ALONGWITH

SH. NAMMAN RAJVANSI, ADVS

COUNSEL FOR RESPONDENT

: SH. ROHAN GUPTA, ADV.

CP NO. (IB) 382/ALD/2019

The matter was taken up today through Video Conferencing.

Heard Sh. Sanchit Garg along with Sh. Namman Rajvanshi, Advocates for the
petitioner and Sh. Rohan Gupta, Advocate for respondent through video conferencing.

A perusal of the earlier order shows that the time was given to the petitioner for filing
rejoinder, but no rejoinder has been filed by the petitioner till date. Let, the same be filed by
the petitioner by the next date fixed.

Accordingly, put up in the week commencing 10th March, 2021 for arguments before
the Regular Court/ through Video Conferencing.

— Sd —

Dated : 15.12.2020

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)